

(d) whether it is a fact that large scale fires have broken out in the coal stocks on the surface in these coal mines because of the non-availability of wagons to clear the accumulation of coal in time; and

(e) what steps Government have taken to ensure the prompt and adequate supply of wagons to these collieries for clearing the coal accumulation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/
रेल मंत्रालय में उप मंत्री (SHRI MOHD. SHAFI QURESHI)

(a) Yes, Sir. Some complaints were received from these collieries, reporting accumulation of stocks at Pitheads, fires starting in coal stocks, dropping of fixed rakes and short supply of wagons.

(b)

(In terms of wagons per day) Colliery	1971 (From January to May)	
	Indent Allotted	
Pure Samla Coal Co. (Pvt.) Ltd. .	11	2
Samla Dalurbandh Coal Co. (P) Ltd..	21	8
Bankola Colliery (Bird & Co.) .	78	43

(c)

Colliery	(In terms of wagons per day from Jan. to May 1970)	
	Allotted	
Pure Samla Coal Co. (Pvt.) Ltd. .	6	
Samla Dalurbandh Coal Co. (P) Ltd.	13	
Bankola Colliery (Bird & Co.) .	63	

(d) This Ministry is not aware of any large scale fires breaking out in the coal stocks of these or any other collieries.

(e) No special steps are possible to provide wagons to any particular colliery when so many of them have complained of similar difficulties. All efforts are, however, being made to improve the overall coal loading from West Bengal & Bihar coalfields, which will in turn result in increased despatches from these collieries also.

EDAMLAYAR MULTI-PURPOSE PROJECT

697. DR. K. MATHEW KURIAN :
SHRI K. P. SUBRAMANIA MENON :

Will the Minister of IRRIGATION AND POWER/ सिंचाई और विद्युत् मंत्री be pleased to state :

(a) whether Government are considering to give clearance to the Edamalar Multi-purpose Project at an early date;

(b) if so, the details thereof;

(c) whether it is a fact that Government have received a representation from the Members of Parliament from Kerala in this regard;

(d) if so, what are the details of the action taken on there; and

(e) if no action has been taken so far, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/ सिंचाई और विद्युत् मंत्रालय में उपमंत्री (SHRI BAIJNATH KUREEL):

(a) to (e) The Edamalar Project was received from the Government of Kerala in November, 1970. The Government of Kerala as well as some Members of Parliament have been urging the early clearance of the scheme.

The preliminary comments of the Central Water and Power Commission on the scheme have been sent to the State Government. The Union Minister for Irrigation and Power had also during his recent visit to Kerala about three weeks ago, discussions with the engineers of the State Government in this project. It has been suggested that the canal system for irrigation under the project should be investigated in detail with reference to various possible alternatives to find out to what extent the cost of the project could be reduced. The State engineers have also been asked to examine the possibility of locating the power-house at a place lower down. Clearance of the project will be considered after the suggestions have been examined by the State Government and a revised project, including modifications where necessary, is received.